

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
(IB)-950/PB/2020

IN THE MATTER OF:

State Bank of India

v.

Farah Khan

.... Applicant/petitioner

.... Respondent

Order under Section 95 of IBC

Order delivered on 25.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

Mr. Kunal Godhwani, Adv.

Mr. Hashat Nabi, Ms. Farah Naaz, Advs.

ORDER

List on 04.12.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

25.11.2020
Ritu Sharma